

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 374 OF 2017**

**Dated: 1st October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma,Technical  
Member(electricity)**

**In the matter of:**

**NLC India Limited**

**.... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : M. G. Ramachandran, Sr. Adv.  
Ranjitha Ramachandran  
Anushree Bardhan  
Poorva Saigal  
Shubham Arya

Counsel for the Respondent(s) : Sethu Ramalingam for R1  
S. Vallinayagam for R2

**ORDER**

List the matter for hearing on **06.02.2020**. Meanwhile, parties are directed to file written submissions by next date of hearing.

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK